

Annexure-3

Name of the corporate debtor Clutch Auto Limited
Date of commencement of CIRP: 15.02.2018
List of creditors as on 28.01.2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

S No.	Name of Creditor	Details of claim				Details of claim				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in COC					
1	Alchemist Assets Reconstruction Company Limited	received on various dates	80,41,51,771.18	76,28,11,723.61	Bank Loan	80,41,51,771.18	Yes	No	18.49	Nil	Nil	4,13,40,048	Nil	Nil
2	Edelweiss Asset Reconstruction Company Limited		9,56,52,000.00	9,56,52,000.00	Bank Loan	9,56,52,000.00	Yes	No	2.32	Nil	Nil	-	Nil	Nil
3	Morgan Reconstruction & Securitisation Private Limited		38,75,31,000.00	38,63,64,000.00	Bank Loan	38,63,64,000.00	Yes	No	9.37	Nil	Nil	11,67,000.00	Nil	Nil
4	State Bank of India		44,37,36,000.00	42,45,38,533.33	Bank Loan	42,45,38,533.33	Yes	No	10.29	Nil	Nil	1,91,97,467	Nil	Nil
5	Canara Bank		23,59,24,000.00	23,59,24,000.00	Bank Loan	23,59,24,000.00	Yes	No	5.72	Nil	Nil	-	Nil	Nil
6	Central Bank of India		31,06,88,000.00	29,95,17,799.92	Bank Loan	29,95,17,799.92	Yes	No	7.26	Nil	Nil	1,11,70,200	Nil	Nil
7	Rajasthan State Industrial Development and Investment Corporation		76,00,58,000.00	60,95,56,000.00	Bank Loan	92,17,13,000.00	Yes	No	Nil	Nil	Nil	15,05,02,000	Nil	Nil
8	Tyche Investment Private Limited		1,14,92,61,051.23	92,17,13,000.00	Bank Loan	60,95,56,000.00	Yes	No	Nil	Nil	Nil	22,75,48,051	Nil	Nil
	Total		4,18,70,01,822.41	3,73,60,77,056.86					53.46			45,09,24,765.55		

NOTE:

1 Since the right has not been relinquished by the following financial creditors on the assets of the CD, the said creditor shall not be a part of the stakeholder consultation committee-

1. Rajasthan State Industrial Development and Investment Corporation
2. Tyche Investment Private Limited

The Bhiwadi unit of Clutch Auto Limited has been sold by RIICO and below mentioned amount has been adjusted against the admitted claim amount of RIICO and Tyche Investment Private Limited as their share in sale proceeds on the basis of information received from Tyche and also confirmed by RIICO-

1. Rajasthan State Industrial Development and Investment Corporation 15,05,01,686/-
2. Tyche Investment Private Limited 22,75,48,267/-

Share of Tyche Investment Private Limited amounting to Rs. 22,75,48,267/- has been kept in an escrow account maintained at DBS bank. The amount will be transferred to their bank account after approval of such transfer received from Reserve Bank of India.

Alchemist ARC had sold the mortgaged property of the Corporate Guarantor, namely Haguru Engineering Pvt. Ltd., for a consideration of Rs 7,55,94,000/-. After adjusting the total expenses amounting to Rs 38,86,286/- (including ₹1,00,000/- retained towards future litigation expenses), the net residual amount available for distribution is Rs 7,17,07,714/- to Alchemist Assets Reconstruction Company Limited - Rs 4,13,40,047.57, State Bank of India- Rs 1,91,97,466.67 and Canara Bank - Rs 1,11,70,200.08. The said amount has been adjusted against the admitted claim amount of Alchemist Assets Reconstruction Company Limited, State Bank of India and Canara Bank.

Place Delhi
Date 28.01.2026